

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 09th JULY, 2021, 03:00 P.M.

TP No. 09/CTB/2020, (COPET No. 12/2015)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Parichay Das -Vs- M/s Draupadi Pvt. Ltd.
Under Section	433, 434 & 439

For Petitioner (s)

Mr. Sourya Sundar Das. Sr. Adv.
Mr. Shalaka Das, Adv.

For Respondent (s)

Mr. Gopinath Nayak CS

ORDER

At the request of the Ld. Counsel appearing for the petitioner, time to comply with the Order dated 03.03.2021 is hereby enlarged by three more weeks from today. List this matter on 06.08.2021.

Sd

**Satya Ranjan Prasad
Member (T)**

Sd

**Rajasekhar VK
Member(J)**